

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :16-12-2023

Date : 16.12.2023									
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	12807 5/202 3	16.12. 2023	WP (C) - 4008 9/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
2	12807 6/202 3	16.12. 2023	WP (C) - 4006 8/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
3	12807 7/202 3	16.12. 2023	WP (C) - 4007 1/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
4	12807 8/202 3	16.12. 2023	WP (C) - 4008 8/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
5	12807 9/202 3	16.12. 2023	WP (C) - 4008 7/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)

6	12808 0/2023	16.12. 2023	WP (C))- 4008 6/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
7	12808 1/2023	16.12. 2023	WP (C))- 4022 6/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-5	(S ea t No - 23)
8	12808 2/2023	16.12. 2023	WP (C))- 4023 0/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-5	(S ea t No - 23)
9	12808 3/2023	16.12. 2023	WP (C))- 4022 4/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-5	(S ea t No - 23)
10	12808 4/2023	16.12. 2023	WP (C))- 4022 5/20 23	S.K.SAHOO	C.O .		Order Dtd. 2023-12-13	WRIT BRAN CH-5	(S ea t No - 23)
11	12808 5/2023	16.12. 2023	CMP- 1430 /202 3	S.N.SHARMA	C.O .		Order Dtd. 2023-12-14		(S ea t No - 23)
12	12808 6/2023	16.12. 2023	CMP- 1255 /202 3	G.K.SAHOO	C.O .		Order Dtd. 2023-12-14	WRIT BRAN CH-1	(S ea t No - 49)
13	12808 7/2023	16.12. 2023	CMP- 1245 /202 3	S.MAHARANA	C.O .		Order Dtd. 2023-12-14	WRIT BRAN CH-1	(S ea t No)

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14	128088/2023	16.12.2023	CMP-1154/2023	S.BARIK	C.O.		Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-41)
15	128089/2023	16.12.2023	CMP-966/2023	A.MOHANTY	C.O.		Order Dtd. 2023-12-14	WRIT BRANCH-6	(Seat No-24)
16	128090/2023	16.12.2023	CMP-439/2023	D.NAYAK	C.O.		Order Dtd. 2023-12-14	WRIT BRANCH-1	(Seat No-4)
17	128091/2023	16.12.2023	CMP-259/2023	M.KAR	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	WRIT BRANCH-7	(Seat No-48)
18	128092/2023	16.12.2023	CMP-1438/2023	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	WRIT BRANCH-3	(Seat No-13)
19	128093/2023	16.12.2023	WP (C)-40550/2023	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-40)
20	128094/2023	16.12.2023	WP (C)-33856/2023	SANDIPANI NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	WRIT BRANCH-6	(Seat No-36)
21	128095/2023	16.12.2023	WP (C)-	N. PANDA	C.O.	COURT	Order Dtd. 2023-12-14	WRIT BRANCH	(S

	3		1177 1/20 23			NO. 20		CH-8	t No - 40)
2 2	12809 6/202 3	16.12. 2023	WP (C) - 4003 3/20 23	J.MOHAPATRA	C.O .	COUR T NO. 20	Order Dtd. 2023-12-14	WRIT BRAN CH-3	(S ea t No - 12)
2 3	12809 7/202 3	16.12. 2023	WP (C) - 4007 5/20 23	S.K.SAMAL	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
2 4	12809 8/202 3	16.12. 2023	WP (C) - 4007 2/20 23	S.K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
2 5	12809 9/202 3	16.12. 2023	WP (C) - 4007 6/20 23	S.K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
2 6	12810 0/202 3	16.12. 2023	WP (C) - 4007 7/20 23	S.K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)
2 7	12810 1/202 3	16.12. 2023	WP (C) - 4022 8/20 23	S.K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-5	(S ea t No - 23)
2 8	12810 2/202 3	16.12. 2023	WP (C) - 4009 2/20 23	S.K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-12-13	WRIT BRAN CH-3	(S ea t No - 12)

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29	128103/2023	16.12.2023	WP (C)-40091/2023	S.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-12-13	WRIT BRANCH-3	(Seat No - 12)
30	128104/2023	16.12.2023	WP (C)-40090/2023	S.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-12-13	WRIT BRANCH-3	(Seat No - 12)
31	128106/2023	16.12.2023	WP (C)-26195/2022	M.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
32	128107/2023	16.12.2023	WP (C)-26194/2022	M.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
33	128108/2023	16.12.2023	WP (C)-26192/2022	M.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
34	128109/2023	16.12.2023	WP (C)-26196/2022	M.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
35	128110/2023	16.12.2023	WP (C)-26197/2023	M.K.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-08-22	WRIT BRANCH-8	(Seat No - 41)

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36	128112/2023	16.12.2023	WP (C)-4831/2018	M/S. PRASANNA KUMAR PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-11-28	WRIT BRANCH-2	(Seat No - 9)
37	128116/2023	16.12.2023	BLAP L-10339/2023	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	BAIL-2	(Seat No - 10)
38	128122/2023	16.12.2023	WP (C)-40391/2023	SUMAN MITRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
39	128123/2023	16.12.2023	WP (C)-40391/2023	TAPAN KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
40	128125/2023	16.12.2023	WP (C)-20221/2023	LOKANATH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
41	128127/2023	16.12.2023	WP (C)-20221/2023	LOKANATH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
42	128128/2023	16.12.2023	WP (C)-20221/2023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)

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43	128130/2023	16.12.2023	WA-3028/2023	PRADEEP KUMAR RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-5)
44	128135/2023	16.12.2023	WP(C)-40744/2023	A.K. JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
45	128140/2023	16.12.2023	CONT C-9814/2023	LOKANATH DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	CONT EMPT	(Seat No-4)
46	128143/2023	16.12.2023	CONT C-9876/2023	M. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	CONT EMPT	(Seat No-4)
47	128144/2023	16.12.2023	WA-2902/2023	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
48	128145/2023	16.12.2023	WA-2915/2023	MANAS RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
49	128147/2023	16.12.2023	WA-2998/2023	B. K. PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
50	128148/2023	16.12.2023	WA-2441	SANKAR MAHARANA	C.O.	CHIEF	Order Dtd. 2023-12-14	WRIT APPEAL	(Seat

	3		/2023			JUSTICE'S COURT		AL	t No - 2)
51	128149/2023	16.12.2023	WP (C) - 19689/2023	TRILOCHAN BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
52	128150/2023	16.12.2023	WP (C) - 20916/2022	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
53	128151/2023	16.12.2023	WP (C) - 1597/2023	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
54	128153/2023	16.12.2023	WP (C) - 40259/2023	MANOJ KUMAR PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
55	128154/2023	16.12.2023	WP (C) - 39730/2023	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
56	128155/2023	16.12.2023	WP (C) - 7560/2018	T. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)

57	128156/2023	16.12.2023	WP (C)-40530/2023	MANOJ KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
58	128157/2023	16.12.2023	WP (C)-39591/2023	BRAJA KISHORE SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
59	128158/2023	16.12.2023	WP (C)-27293/2023	M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
60	128164/2023	16.12.2023	WP (C)-40055/2023	B. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-08	WRIT BRANCH-3	(Seat No - 12)
61	128165/2023	16.12.2023	BLAP L-10189/2023	SUJAY SHANKER SINGHDEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-15	BAIL-1	(Seat No - 1)
62	128169/2023	16.12.2023	CRLM C-3863/2023	SAHASRA JYOTI NANDA	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 7)
63	128171/2023	16.12.2023	WP (C)-33083/2023	GOPAL PRASAD JENA	C.O.	COURT NO. 2	Order Dtd. 2023-12-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
6	12817	16.12.	WP (C)	A.K.BEHERA	C.O	COUR	Order Dtd. 2023-12-15	WRIT	(S

4	2/2023	2023)-33083/2023		.	T NO. 2		BRANCH (DIVISION BENCH-1)	eat No- 105)
65	128174/2023	16.12.2023	CRLM C-5004/2023	J. D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No- 2)
66	128175/2023	16.12.2023	MATA -391/2023	N.R.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	FIRST APPEAL	(Seat No- 4)
67	128176/2023	16.12.2023	CRLM C-5314/2023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CRIMINAL MISC	(Seat No- 6)
68	128177/2023	16.12.2023	MATA -99/2023	J.D.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	FIRST APPEAL	(Seat No- 4)
69	128178/2023	16.12.2023	CRLM C-5309/2023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No- 6)
70	128180/2023	16.12.2023	CRLM C-5307/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 2	Order Dtd. 2023-12-15	CRIMINAL MISC	(Seat No- 6)
71	128181/2023	16.12.2023	CRLM C-5300/2023	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No- 5)
72	128182/2023	16.12.2023	CRLM C-5238/2023	LAMBODOR ACHARI	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No

			3						-5)
73	128184/2023	16.12.2023	CRLM C-5289/2023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 5)
74	128185/2023	16.12.2023	CRLM C-5261/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 5)
75	128186/2023	16.12.2023	CRLM C-5165/2023	LAMBODOR ACHARI	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 4)
76	128187/2023	16.12.2023	CRLM C-5001/2023	B. K. PADHI	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 2)
77	128188/2023	16.12.2023	CRLM C-4475/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-14		(Seat No - 2)
78	128189/2023	16.12.2023	CRLM C-4088/2023	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 3)
79	128190/2023	16.12.2023	CRLM C-3921/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No - 6)
80	128191/2023	16.12.2023	CRLM C-4803/2023	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-13	CRIMINAL MISC	(Seat No - 7)
81	128192/2023	16.12.2023	CRLM C-4877	G. K. SAHOO	C.O.	COURT NO.	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat

			/2023			2			No-7)
82	128193/2023	16.12.2023	CRLM C-4357/2023	S. R. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No-2)
83	128194/2023	16.12.2023	ABLA PL-14581/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	BAIL-1	(Seat No-6)
84	128195/2023	16.12.2023	ABLA PL-3330/2023	ANIL SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	BAIL-1	(Seat No-6)
85	128196/2023	16.12.2023	ABLA PL-3058/2023	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	BAIL-2	(Seat No-10)
86	128197/2023	16.12.2023	MATA -101/2023	J.D.MUDULI	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	FIRST APPEAL	(Seat No-4)
87	128198/2023	16.12.2023	MATA -101/2023	P.C. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	FIRST APPEAL	(Seat No-4)
88	128208/2023	16.12.2023	BLAP L-8005/2023	A.KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-12-13	BAIL-1	(Seat No-1)
89	128210/2023	16.12.2023	BLAP L-9526/2023	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-12-15		(Seat No-1)
9	12821	16.12.	ABLA	J.PRADHAN	C.O	COUR	Order Dtd. 2023-12-14	BAIL	(S

0	9/2023	2023	PL-9697/2023		.	T NO. 2 OLD		-2	eat No - 8)
91	128220/2023	16.12.2023	ABLA PL-9832/2023	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -2	(Seat No - 10)
92	128221/2023	16.12.2023	ABLA PL-9950/2023	SRINIBAS MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14		(Seat No - 10)
93	128222/2023	16.12.2023	WP (C) - 3876 1/2023	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-04	WRIT BRANCH-4	(Seat No - 52)
94	128223/2023	16.12.2023	BLAP L-1145 1/2022	D.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -1	(Seat No - 4)
95	128224/2023	16.12.2023	BLAP L-1295 9/2023	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -1	(Seat No - 5)
96	128225/2023	16.12.2023	ABLA PL-1454 5/2023	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -2	(Seat No - 10)
97	128226/2023	16.12.2023	ABLA PL-1455 8/2023	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -2	(Seat No - 10)
9	12822	16.12.	ABLA	AMLAN SHAKTI	C.O	COUR	Order Dtd. 2023-12-07	BAIL	(S

8	7/2023	2023	PL-14013/2023	PAUL	.	T NO. 2 OLD		-2	ea t No - 7)
99	128228/2023	16.12.2023	ABLA PL- 4917 /2023	R.N.PANDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -1	(S ea t No - 2)
1000	128229/2023	16.12.2023	ABLA PL- 7355 /2023	M.R.BARIK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-09-14	BAIL -2	(S ea t No - 8)
1001	128230/2023	16.12.2023	ABLA PL- 8002 /2023	JAYAKRISHNA MOHAPATRA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -2	(S ea t No - 12)
1002	128231/2023	16.12.2023	ABLA PL- 1468 6/2023	ASWINI KUMAR MISHRA (3)	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-14		(S ea t No - 12)
1003	128232/2023	16.12.2023	ABLA PL- 7944 /2023	N.K.SATAPATHY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	BAIL -1	(S ea t No - 6)
1004	128233/2023	16.12.2023	WP (C))- 3992 3/2023	P.K.SWAIN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRAN CH-2	(S ea t No - 7)
1005	128234/2023	16.12.2023	WP (C))- 3669 0/2021	P.C.DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	WRIT BRAN CH-2	(S ea t No - 9)
1006	128235/2023	16.12.2023	MACA - 983/ 2010	R.K.MOHAPATRA	C.O.	COUR T NO. 2	Order Dtd. 2023-12-14	MISC . APPE AL	(S ea t No

						OLD		SEC.	- 6)
1 0 7	12823 6/2023	16.12. 2023	WP (C))- 3240 2/20 22	G.SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	WRIT BRAN CH-4	(S ea t No - 17)
1 0 8	12823 7/2023	16.12. 2023	WP (C))- 2106 3/20 23	P.K.LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	WRIT BRAN CH-2	(S ea t No - 45)
1 0 9	12823 8/2023	16.12. 2023	WP (C))- 1334 0/20 23	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-14	WRIT BRAN CH-4	(S ea t No - 38)
1 0 0	12823 9/2023	16.12. 2023	WP (C))- 4070 0/20 23	P.K.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-1	(S ea t No - 11)
1 1 1	12824 0/2023	16.12. 2023	WP (C))- 4071 4/20 23	MANGULI NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-2	(S ea t No - 34)
1 1 2	12824 1/2023	16.12. 2023	WP (C))- 4098 9/20 23	PRAVAT BRHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-5	(S ea t No - 32)
1 1 3	12824 2/2023	16.12. 2023	WP (C))- 4080 0/20 23	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-2	(S ea t No - 34)
1 1 4	12824 3/2023	16.12. 2023	WP (C))- 4075	P.K.PANI	C.O .	COUR T NO.	Order Dtd. 2023-12-15	WRIT BRAN CH-2	(S ea t)

			3/20 23			2 OLD			No - 34)
1 1 5	12824 4/202 3	16.12. 2023	WP (C) - 3955 8/20 23	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-11	WRIT BRAN CH-5	(S ea t No - 22)
1 1 6	12824 5/202 3	16.12. 2023	WP (C) - 1432 4/20 14	D.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-07	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
1 1 7	12824 6/202 3	16.12. 2023	CONT C- 8813 /202 3	M/S ASHIS KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	CONT EMPT	(S ea t No - 3)
1 1 8	12824 7/202 3	16.12. 2023	CONT C- 9382 /202 3	PRAFULLA KUMAR MAHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	CONT EMPT	(S ea t No - 8)
1 1 9	12824 8/202 3	16.12. 2023	WP (C) - 4061 1/20 23	MANGUL NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-1	(S ea t No - 1)
1 2 0	12824 9/202 3	16.12. 2023	WP (C) - 4061 0/20 23	MANGUL NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-1	(S ea t No - 1)
1 2 1	12825 0/202 3	16.12. 2023	WP (C) - 4075 9/20 23	S. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRAN CH-2	(S ea t No - 34)
1 2 2	12825 1/202 3	16.12. 2023	WP (C) - 4016	MANGUL NAIK	C.O .	COUR T NO.	Order Dtd. 2023-12-05	WRIT BRAN CH-4	(S ea t

			3/2023			20			No-17)
1 2 3	12825 2/2023 3	16.12. 2023	WP(C)- 4061 2/2023	MANGUL NAIK	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH-1	(Seat No-1)
1 2 4	12825 3/2023 3	16.12. 2023	WP(C)- 1565 1/2016	M/S.DINESH KU PANDA	C.O.	COURT NO. 20	Order Dtd. 2023-12-11	WRIT BRANCH-8	(Seat No-43)
1 2 5	12825 4/2023 3	16.12. 2023	WP(C)- 2812 5/2019	RABI SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-12-12	WRIT BRANCH-4	(Seat No-19)
1 2 6	12825 5/2023 3	16.12. 2023	WP(C)- 4097 0/2023	G. C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH-5	(Seat No-32)
1 2 7	12825 6/2023 3	16.12. 2023	WP(C)- 4082 1/2023	GOPINATH SETHI	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	WRIT BRANCH-3	(Seat No-33)
1 2 8	12825 7/2023 3	16.12. 2023	BLAPL- 1126 3/2023	B MISHRA	C.O.	COURT NO. 20		BAIL-2	(Seat No-7)
1 2 9	12825 8/2023 3	16.12. 2023	BLAPL- 1324 4/2023	C R SATPATY	C.O.	COURT NO. 20	Order Dtd. 2023-12-15	BAIL-2	(Seat No-9)
1 3 0	12825 9/2023 3	16.12. 2023	WP(C)- 4036	M. R. SAHOO	C.O.	COURT NO.	Order Dtd. 2023-12-14	WRIT BRANCH-6	(Seat No-6)

			1/20 23			1			No - 16)
1 3 1	12826 0/202 3	16.12. 2023	BLAP L- 1128 8/20 23	B MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	BAIL -2	(S ea t No - 7)
1 3 2	12826 1/202 3	16.12. 2023	WP (C) - 4021 1/20 23	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	WRIT BRAN CH-5	(S ea t No - 23)
1 3 3	12826 2/202 3	16.12. 2023	WP (C) - 4030 0/20 23	R. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	WRIT BRAN CH-5	(S ea t No - 23)
1 3 4	12826 3/202 3	16.12. 2023	WP (C) - 3996 6/20 23	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	WRIT BRAN CH-2	(S ea t No - 7)
1 3 5	12826 4/202 3	16.12. 2023	WP (C) - 4065 4/20 23	TAPAN SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	WRIT BRAN CH-1	(S ea t No - 1)
1 3 6	12826 5/202 3	16.12. 2023	CRLM C- 830/ 2023	G R DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-11-03	CRIM INAL MISC	(S ea t No - 5)
1 3 7	12826 6/202 3	16.12. 2023	WP (C) - 4052 5/20 23	AUROBINDA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	WRIT BRAN CH-8	(S ea t No - 40)
1 3 8	12826 7/202 3	16.12. 2023	WP (C) - 3768 0/20	D. K. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2023-12-15	WRIT BRAN CH-8	(S ea t No

			23						-56)
139	128268/2023	16.12.2023	WP (C)-39749/2023	A. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No-44)
140	128269/2023	16.12.2023	WP (C)-39220/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	WRIT BRANCH-1	(Seat No-31)
141	128270/2023	16.12.2023	WP (C)-40521/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-40)
142	128271/2023	16.12.2023	WP (C)-39218/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	WRIT BRANCH-1	(Seat No-31)
143	128272/2023	16.12.2023	WP (C)-39212/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	WRIT BRANCH-1	(Seat No-31)
144	128273/2023	16.12.2023	WP (C)-40526/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-40)
145	128274/2023	16.12.2023	WP (C)-40523/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-40)
1	12827	16.12.	WP (C)	K. RATH	C.O	COUR	Order Dtd. 2023-11-24	WRIT	(S

46	5/2023	2023)-38205/2023		.	T NO. 1		BRANCH-6	eat No - 54)
147	128276/2023	16.12.2023	WP (C))- 40314/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-6	(S eat No - 16)
148	128277/2023	16.12.2023	WP (C))- 40336/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-6	(S eat No - 16)
149	128278/2023	16.12.2023	WP (C))- 40319/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-6	(S eat No - 16)
150	128279/2023	16.12.2023	WP (C))- 40347/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-6	(S eat No - 16)
151	128280/2023	16.12.2023	WP (C))- 40352/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-6	(S eat No - 16)
152	128281/2023	16.12.2023	WP (C))- 21594/2022	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	WRIT BRANCH-3	(S eat No - 12)
153	128282/2023	16.12.2023	WPC (OA)- 326/2015	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	OA Branch	(S eat No -)

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154	128283/2023	16.12.2023	WPC (OA) - 325/2015	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-14	OA Branch	(Seat No - 1)
155	128284/2023	16.12.2023	WPC (OAC) - 2634/2016	S. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-12-13	OA Branch	(Seat No - 1)
156	128285/2023	16.12.2023	WPC (OAC) - 2818/2010	M. D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-12-05	OA Branch	(Seat No - 1)
157	128286/2023	16.12.2023	WPC (OAC) - 1453/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2023-12-12	OA Branch	(Seat No - 1)
158	128287/2023	16.12.2023	CONT C- 5838/2023	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CONT EMPT	(Seat No - 7)
159	128288/2023	16.12.2023	CONT C- 5836/2023	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CONT EMPT	(Seat No - 7)
160	128289/2023	16.12.2023	CONT C- 9580/2023	B. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CONT EMPT	(Seat No - 1)
161	128290/2023	16.12.2023	CONT C- 9234/2023	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CONT EMPT	(Seat No - 7)
162	128291/2023	16.12.2023	CONT C- 9182/2023	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	CONT EMPT	(Seat No - 1)

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1 6 3	12829 2/202 3	16.12. 2023	CONT C- 9471 /202 3	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2023-12-15		(S ea t No - 6)
1 6 4	12829 3/202 3	16.12. 2023	CONT C- 9839 /202 3	S. K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 6 5	12829 4/202 3	16.12. 2023	CONT C- 9840 /202 3	S. K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 6 6	12829 5/202 3	16.12. 2023	CONT C- 9841 /202 3	S. K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 6 7	12829 6/202 3	16.12. 2023	CONT C- 9813 /202 3	TAPAN SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 6 8	12829 7/202 3	16.12. 2023	CONT C- 9842 /202 3	S. K. RATH	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 6 9	12829 8/202 3	16.12. 2023	CONT C- 9802 /202 3	SUMIT SATPATHY	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 7 0	12829 9/202 3	16.12. 2023	CONT C- 9801 /202 3	B. R. SENAPATI	C.O .	COUR T NO. 1	Order Dtd. 2023-12-14	CONT EMPT	(S ea t No - 4)
1 7 1	12830 0/202 3	16.12. 2023	CONT C- 9838	S. K. RATH	C.O .	COUR T NO.	Order Dtd. 2023-12-14	CONT EMPT	(S ea t

			/2023			1			No-4)
172	128301/2023	16.12.2023	WP (C)-40661/2023	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	WRIT BRANCH-1	(Seat No-1)
173	128302/2023	16.12.2023	CONT C-9209/2023	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-12-11	CONT EMPT	(Seat No-7)
174	128303/2023	16.12.2023	CONT C-696/2020	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-12-13	CONT EMPT	(Seat No-1)
175	128304/2023	16.12.2023	WP (C)-40418/2023	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No-5)
176	128305/2023	16.12.2023	WP (C)-40412/2023	S.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No-5)
177	128306/2023	16.12.2023	WP (C)-40410/2023	S.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No-5)
178	128307/2023	16.12.2023	WP (C)-39103/2023	T.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-8	(Seat No-29)
179	128308/2023	16.12.2023	WP (C)-39755/2023	ANIL SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-12-13	WRIT BRANCH-7	(Seat No-44)

180	128309/2023	16.12.2023	WP (C)- 32178/2023	P.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-3	(Seat No- 13)
181	128310/2023	16.12.2023	WP (C)- 32178/2023	P.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	WRIT BRANCH-3	(Seat No- 13)
182	128311/2023	16.12.2023	WP (C)- 19520/2014	UDAY KUMAR	C.O.	COURT NO. 23	Judgement Dtd. 2023-12-13	WRIT BRANCH-4	(Seat No- 38)
183	128312/2023	16.12.2023	WP (C)- 40510/2023	B.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	WRIT BRANCH-8	(Seat No- 40)
184	128313/2023	16.12.2023	WP (C)- 40510/2023	B.K.PARDHI	C.O.	COURT NO. 23	Order Dtd. 2023-12-12	WRIT BRANCH-8	(Seat No- 40)
185	128314/2023	16.12.2023	WP (C)- 38075/2023	K.C.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-12-14	WRIT BRANCH-4	(Seat No- 38)
186	128315/2023	16.12.2023	BLAP L- 10913/2023	MOHAN KUMAR SAHU	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	BAIL -1	(Seat No- 3)
187	128316/2023	16.12.2023	BLAP L- 5008/2022	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-12-14	BAIL -2	(Seat No- -

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188	128317/2023	16.12.2023	WP (C)-36138/2023	B.MAHALI	C.O.	COURT NO. 16	Order Dtd. 2023-12-14	WRIT BRANCH-7	(Seat No - 48)
189	128318/2023	16.12.2023	BLAP L-1371/2023	S.BARIK	C.O.	COURT NO. 16	Order Dtd. 2023-12-14	BAIL-1	(Seat No - 6)
190	128319/2023	16.12.2023	WP (C)-30981/2023	M.R.BARIK	C.O.	COURT NO. 16	Order Dtd. 2023-12-14	WRIT BRANCH-5	(Seat No - 32)
191	128320/2023	16.12.2023	BLAP L-9242/2023	M.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-1	(Seat No - 6)
192	128321/2023	16.12.2023	WP (C)-27668/2023	A.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-14	WRIT BRANCH-1	(Seat No - 49)
193	128322/2023	16.12.2023	BLAP L-10397/2023	A.P. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No - 10)
194	128323/2023	16.12.2023	WP (C)-5078/2023	S.CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2023-02-24	WRIT BRANCH-6	(Seat No - 24)
195	128324/2023	16.12.2023	BLAP L-5677/2023	SUBRATA PANDA	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No -

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196	128325/2023	16.12.2023	BLAP L-9111/2023	L. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-1	(Seat No-1)
197	128326/2023	16.12.2023	BLAP L-13242/2023	L. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No-9)
198	128327/2023	16.12.2023	BLAP L-4637/2023	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-1	(Seat No-1)
199	128328/2023	16.12.2023	BLAP L-4842/2023	M.K. PANI	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No-11)
200	128329/2023	16.12.2023	BLAP L-2344/2023	K.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No-10)
201	128330/2023	16.12.2023	BLAP L-8314/2023	A.DAS	C.O.	COURT NO. 16	Order Dtd. 2023-12-15		(Seat No-10)
202	128331/2023	16.12.2023	BLAP L-8324/2023	A. DAS	C.O.	COURT NO. 16	Order Dtd. 2023-12-15		(Seat No-10)
203	128332/2023	16.12.2023	BLAP L-8644/2023	N.K. ROUT	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL-2	(Seat No-9)

204	128333/2023	16.12.2023	BLAP L-3335/2023	P.K.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2023-12-14	BAIL -2	(Seat No - 7)
205	128334/2023	16.12.2023	BLAP L-8755/2023	S. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL -1	(Seat No - 3)
206	128335/2023	16.12.2023	BLAP L-8627/2023	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 16	Order Dtd. 2023-12-15	BAIL -2	(Seat No - 9)
207	128336/2023	16.12.2023	BLAP L-3133/2023	S.S.PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	BAIL -2	(Seat No - 8)
208	128337/2023	16.12.2023	WP (C) - 3835/2023	S.S.PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2023-02-13	WRIT BRANCH-7	(Seat No - 15)
209	128338/2023	16.12.2023	BLAP L-8573/2023	SUBAS SAMAL	C.O.	COURT NO. 10	Order Dtd. 2023-12-15	BAIL -1	(Seat No - 4)
210	128339/2023	16.12.2023	BLAP L-6878/2023	SUBAS SAMAL	C.O.	COURT NO. 10	Order Dtd. 2023-12-15	BAIL -2	(Seat No - 7)
211	128340/2023	16.12.2023	BLAP L-4016/2023	S.S.PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	BAIL -1	(Seat No - 4)
212	128341/2023	16.12.2023	BLAP L-9049/2023	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2023-12-15	BAIL -2	(Seat No - 7)

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213	128342/2023	16.12.2023	BLAP L-9146/2023	SARAT CHANDRA MEKAP	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	BAIL -1	(Seat No - 1)
214	128343/2023	16.12.2023	BLAP L-4252/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	BAIL -1	(Seat No - 3)
215	128344/2023	16.12.2023	BLAP L-6511/2022	S.S.PATTANAI K	C.O.	COURT NO. 17	Order Dtd. 2023-12-15	BAIL -2	(Seat No - 8)
216	128345/2023	16.12.2023	BLAP L-8852/2023	A. K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-12-15	BAIL -2	(Seat No - 8)
217	128346/2023	16.12.2023	CRLM C-2741/2022	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-10-10	CRIMINAL MISC	(Seat No - 2)
218	128347/2023	16.12.2023	BLAP L-11382/2022	SANTOSH CHANDRA ATABUDHI, A.MOHANTY, M.BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	BAIL -1	(Seat No - 1)
219	128348/2023	16.12.2023	BLAP L-3666/2023	G.R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-12-14	BAIL -1	(Seat No - 6)
220	128349/2023	16.12.2023	BLAP L-299/2023	H.K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-12-14	BAIL -2	(Seat No - 11)
222	128350/2023	16.12.2023	WP (C) -	D.J.NAYAK	C.O.	COURT	Order Dtd. 2023-12-13	WRIT BRAN	(Seat

1	3		6825 /201 8			NO. 5		CH-4	t No - 46)
2 2 2	12835 1/202 3	16.12. 2023	WP (C))- 1324 5/20 16	B.B.MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-13	WRIT BRAN CH-2	(S ea t No - 7)
2 2 3	12835 2/202 3	16.12. 2023	WP (C))- 1324 4/20 16	B.B.MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-13	WRIT BRAN CH-2	(S ea t No - 7)
2 2 4	12835 4/202 3	16.12. 2023	WP (C))- 1324 6/20 16	B.B.MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-13	WRIT BRAN CH-2	(S ea t No - 7)
2 2 5	12835 5/202 3	16.12. 2023	WP (C))- 2706 7/20 19	SANJEEV UDGATA	C.O .	COUR T NO. 5	Order Dtd. 2023-12-07	WRIT BRAN CH-7	(S ea t No - 5)
2 2 6	12835 6/202 3	16.12. 2023	TRPC RL- 108/ 2023	S.BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023-12-15		(S ea t No - 5)
2 2 7	12835 7/202 3	16.12. 2023	TRPC RL- 119/ 2023	P.K. MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2023-12-15		(S ea t No - 5)
2 2 8	12835 8/202 3	16.12. 2023	TRP (C))- 283/ 2023	J.P. KAR	C.O .	COUR T NO. 5	Order Dtd. 2023-12-15	M.J. C.	(S ea t No - 6)
2 2 9	12835 9/202 3	16.12. 2023	TRP (C))- 364/ 2023	S. SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2023-12-15	M.J. C.	(S ea t No - 6)

230	128360/2023	16.12.2023	TRP (C)-364/2023	R.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	M.J.C.	(Seat No-6)
231	128361/2023	16.12.2023	TRP (C)-375/2023	MR.PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	M.J.C.	(Seat No-6)
232	128362/2023	16.12.2023	TRP (C)-375/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	M.J.C.	(Seat No-6)
233	128363/2023	16.12.2023	BLAP L-13115/2023	SWAYAMPRAVA DASH	C.O.	COURT NO. 5	Order Dtd. 2023-12-15		(Seat No-6)
234	128364/2023	16.12.2023	BLAP L-13243/2023	C.R. SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	BAIL-2	(Seat No-9)
235	128365/2023	16.12.2023	CRLM A-302/2023	A.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2023-12-15	BAIL-1	(Seat No-3)
236	128113/2023	16.12.2023	WP (C)-38376/2023	KABIRAJ SAHOO	GENERAL		Order Dtd. 2023-12-08	WRIT BRANCH-7	(Seat No-10)
237	128114/2023	16.12.2023	WA-2023/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No-4)
238	128117/2023	16.12.2023	WP (C)-40492/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No)

			23						-5)
2 3 9	12811 8/2023	16.12. 2023	WP(C))- 4073 7/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-12-15	WRIT BRAN CH-2	(S ea t No - 34)
2 4 0	12811 9/2023	16.12. 2023	WP(C))- 3916 6/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-12-12	WRIT BRAN CH-8	(S ea t No - 29)
2 4 1	12812 0/2023	16.12. 2023	WP(C))- 3837 4/20 23	KABIRAJ SAHOO	GEN ERA L		Order Dtd. 2023-12-08	WRIT BRAN CH-7	(S ea t No - 10)
2 4 2	12812 1/2023	16.12. 2023	WA- 2276 /202 3	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 3)
2 4 3	12812 4/2023	16.12. 2023	CONT C- 9533 /202 3	M/S ANIL KUMAR DAS	GEN ERA L		Order Dtd. 2023-12-15	CONT EMPT	(S ea t No - 1)
2 4 4	12812 6/2023	16.12. 2023	WA- 2411 /202 3	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 2)
2 4 5	12812 9/2023	16.12. 2023	WA- 2269 /202 3	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-11-07	WRIT APPE AL	(S ea t No - 3)
2 4 6	12813 1/2023	16.12. 2023	WA- 2298 /202 3	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-11-07	WRIT APPE AL	(S ea t No - 3)

247	128132/2023	16.12.2023	WA-2402/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No - 2)
248	128133/2023	16.12.2023	WA-2421/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No - 2)
249	128134/2023	16.12.2023	WA-2447/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No - 2)
250	128137/2023	16.12.2023	WA-2649/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No - 7)
251	128138/2023	16.12.2023	WA-1899/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-07		(Seat No - 7)
252	128139/2023	16.12.2023	WP(C)-40055/2023	CHINMAYEE MOHAPATRA	GENERAL		Order Dtd. 2023-12-08	WRIT BRANCH-3	(Seat No - 12)
253	128141/2023	16.12.2023	WP(C)-39612/2023	PARAMANANDA GOUDA	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-6	(Seat No - 26)
254	128152/2023	16.12.2023	WP(C)-19573/2023	DURGAMADHAB AND COMPANY	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No - 21)
255	128159/2023	16.12.2023	CRLM P-	KAMADEV MOHANTY	GENERAL		Order Dtd. 2023-03-29	WRIT BRANCH	(Seat No - 2)

5	3		2702 /202 2		L			CH-2	t No - 45)
2 5 6	12816 0/202 3	16.12. 2023	ABLA PL- 1542 1/20 22	BISWAJIT DAS	GEN ERA L		Order Dtd. 2023-07-11	BAIL -1	(S ea t No - 2)
2 5 7	12816 1/202 3	16.12. 2023	ABLA PL- 1309 3/20 20	BISWAJIT DAS	GEN ERA L		Order Dtd. 2020-11-16	BAIL -1	(S ea t No - 2)
2 5 8	12816 2/202 3	16.12. 2023	CRLM P- 429/ 2019	M/S.SUBARAJ JENA, P.PANIG RAHI, H.K.DAS H	GEN ERA L		Order Dtd. 2023-12-11	WRIT BRAN CH-7	(S ea t No - 48)
2 5 9	12816 3/202 3	16.12. 2023	BLAP L- 1032 1/20 23	PVS NANAJI ACHARY	GEN ERA L		Order Dtd. 2023-12-14	BAIL -2	(S ea t No - 10)
2 6 0	12816 6/202 3	16.12. 2023	CRLM C- 4617 /202 3	BALAKRUSHNA RAY	GEN ERA L		Order Dtd. 2023-12-01		(S ea t No - 10)
2 6 1	12816 7/202 3	16.12. 2023	CRLM C- 4322 /202 3	BALAKRUSHNA RAY	GEN ERA L		Order Dtd. 2023-11-07	CRIM INAL MISC	(S ea t No - 2)
2 6 2	12816 8/202 3	16.12. 2023	CRLM C- 4909 /202 3	BADAL KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-12-15	CRIM INAL MISC	(S ea t No - 1)
2 6 3	12817 0/202 3	16.12. 2023	BLAP L- 1345	SATYAPADA SHARMA	GEN ERA L		Order Dtd. 2023-12-15	BAIL -2	(S ea t

			5/20 23						No - 8)
2 6 4	12819 9/202 3	16.12. 2023	BLAP L- 9430 /202 3	DEBASIS MISHRA	GEN ERA L		Order Dtd. 2023-12-15	BAIL -1	(S ea t No - 5)
2 6 5	12820 0/202 3	16.12. 2023	WA- 2409 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 2)
2 6 6	12820 1/202 3	16.12. 2023	WA- 2351 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 5)
2 6 7	12820 2/202 3	16.12. 2023	WA- 2460 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 2)
2 6 8	12820 3/202 3	16.12. 2023	WA- 2244 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 3)
2 6 9	12820 4/202 3	16.12. 2023	WA- 2352 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 5)
2 7 0	12820 5/202 3	16.12. 2023	WA- 2410 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 2)
2 7 1	12820 6/202 3	16.12. 2023	WA- 2418 /202 3	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-06	WRIT APPE AL	(S ea t No - 2)
2 7	12820 7/202	16.12. 2023	WA- 1260	SANJAY KUMAR BEHERA	GEN ERA		Order Dtd. 2023-11-08	WRIT APPE	(S ea

2	3		/2023		L			AL	t No - 5)
273	128209/2023	16.12.2023	WA-1814/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 4)
274	128211/2023	16.12.2023	WA-2475/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 2)
275	128212/2023	16.12.2023	WA-2478/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 2)
276	128213/2023	16.12.2023	WA-2659/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 7)
277	128214/2023	16.12.2023	WA-2646/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 7)
278	128215/2023	16.12.2023	WA-228/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 5)
279	128216/2023	16.12.2023	WA-230/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S ea t No - 5)
280	128217/2023	16.12.2023	WP (C)-29202/2023	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2023-09-08	WRIT BRANCH-3	(S ea t No - 11)

281	128218/2023	16.12.2023	WP (C) - 3978/2023	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No - 44)
282	128025/2023	16.12.2023	WP (C) - 8886/2019	J PRADHAN	GENERAL		Order Dtd. 2020-01-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
283	128026/2023	16.12.2023	WP (C) - 15867/2008	J P KAR	GENERAL		Order Dtd. 2008-12-02		(Seat No - 114)
284	128027/2023	16.12.2023	WP (C) - 4435/2021	B K SWAIN	GENERAL		Order Dtd. 2023-11-13	WRIT BRANCH-5	(Seat No - 22)
285	128028/2023	16.12.2023	WP (C) - 34978/2023	B K BAL	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-1	(Seat No - 1)
286	128029/2023	16.12.2023	WP (C) - 2639/2017	M NAYAK	GENERAL		Judgement Dtd. 2023-11-29	WRIT BRANCH-1	(Seat No - 2)
287	128030/2023	16.12.2023	WP (C) - 31022/2022	A K JATI	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-5	(Seat No - 22)
288	128031/2023	16.12.2023	WP (C) - 12432/2022	A K JATI	GENERAL		Order Dtd. 2022-10-20	WRIT BRANCH-8	(Seat No -)

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289	128032/2023	16.12.2023	WP(C)-38133/2021	M K PATI	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
290	128033/2023	16.12.2023	WP(C)-38273/2021	M K PATI	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH (DIVISION BENCH)	(Seat No-118)
291	128034/2023	16.12.2023	WP(C)-12549/2007	P BEHERA	GENERAL		Order Dtd. 2015-12-04Petition,		(Seat No-118)
292	128035/2023	16.12.2023	WP(C)-38131/2021	M K PATI	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
293	128036/2023	16.12.2023	WP(C)-31020/2022	A K JATI	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-5	(Seat No-22)
294	128037/2023	16.12.2023	WP(C)-4883/2022	A K JATI	GENERAL		Order Dtd. 2022-02-21	WRIT BRANCH-5	(Seat No-47)
295	128038/2023	16.12.2023	WA-199/2023	A K JATI	GENERAL		Order Dtd. 2023-11-07	WRIT APPELLAL	(Seat No-3)

296	128039/2023	16.12.2023	WA-1798/2022	A K JATI	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 2)
297	128040/2023	16.12.2023	WA-133/2023	A K JATI	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 3)
298	128041/2023	16.12.2023	WA-129/2023	A K JATI	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 3)
299	128042/2023	16.12.2023	WA-472/2023	B K SWAIN	GENERAL		Order Dtd. 2023-05-08	WRIT APPEAL	(Seat No - 4)
300	128043/2023	16.12.2023	BLAP L-4875/2022	J R DAS	GENERAL		Order Dtd. 2023-11-28	BAIL -1	(Seat No - 4)
301	128044/2023	16.12.2023	BLAP L-9901/2023	R C MOHARANA	GENERAL		Order Dtd. 2023-11-16	BAIL -1	(Seat No - 2)
302	128045/2023	16.12.2023	BLAP L-4745/2017	M K MOHAPATRA	GENERAL		Order Dtd. 2018-02-01Annexure,		(Seat No - 2)
303	128046/2023	16.12.2023	BLAP L-1071/2017	M K MOHAPATRA	GENERAL		Order Dtd. 2017-05-19		(Seat No - 2)
304	128047/2023	16.12.2023	ABLA PL-13197/2023	T K BARIK	GENERAL		Order Dtd. 2023-11-30	BAIL -1	(Seat No -)

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305	128048/2023	16.12.2023	RSA-86/2020	G JAYASINGH	GENERAL		Judgement Dtd. 2023-12-04Decree,	SECOND APPEAL	(Seat No - 2)
306	128049/2023	16.12.2023	RSA-86/2020	S K BISWAL	GENERAL		Judgement Dtd. 2023-12-04Appealmemo, Annexure,	SECOND APPEAL	(Seat No - 2)
307	128050/2023	16.12.2023	SA-87/1999	P K PANI	GENERAL		Order Dtd. 2023-12-07	SECOND APPEAL	(Seat No - 6)
308	128051/2023	16.12.2023	WP (C) - 7098/2018	S B UDGOTA	GENERAL		Order Dtd. 2023-11-15	WRIT BRANCH-6	(Seat No - 35)
309	128052/2023	16.12.2023	WP (C) - 35816/2023	M D BISWAL	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-4	(Seat No - 37)
310	128053/2023	16.12.2023	WP (C) - 15864/2013	M D BISWAL	GENERAL		Annexure		(Seat No - 37)
311	128054/2023	16.12.2023	WP (C) - 6957/2014	M R BARIK	GENERAL		PetitionAnnexure, Misc. case, Counter, Rejoinder, Entire Order, Affidavit,		(Seat No - 37)
312	128055/2023	16.12.2023	WP (C) - 12353/2021	G NANDI	GENERAL		Order Dtd. 2021-07-22	WRIT BRANCH (DIVISION	(Seat No - 10)

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313	128056/2023	16.12.2023	WP (C)-20867/2022	P K JENA	GENERAL		Order Dtd. 2023-12-06	WRITBRANCH-2	(Seat No-6)
314	128057/2023	16.12.2023	WP (C)-1800/2018	L PANDA	GENERAL		Order Dtd. 2019-05-16		(Seat No-6)
315	128058/2023	16.12.2023	WP (C)-10574/2022	A KHAN	GENERAL		Order Dtd. 2023-12-01	WRITBRANCH-3	(Seat No-12)
316	128059/2023	16.12.2023	OJC-2282/2001	G K BEHERA	GENERAL		PetitionAnnexure, Misc. case, Counter, Entire Order,		(Seat No-12)
317	128060/2023	16.12.2023	OJC-1864/1990	S S BISWAL	GENERAL		Order Dtd. 1996-05-15		(Seat No-12)
318	128061/2023	16.12.2023	CONT C-4072/2023	S NAYAK	GENERAL		AnnexureAffidavit,	CONT EMPT	(Seat No-3)
319	128062/2023	16.12.2023	CONT C-7409/2023	P K JENA	GENERAL		Order Dtd. 2023-10-17	CONT EMPT	(Seat No-7)
320	128063/2023	16.12.2023	CONT C-7410/2023	P K JENA	GENERAL		Order Dtd. 2023-10-17	CONT EMPT	(Seat No-7)

3 2 1	12806 4/202 3	16.12. 2023	FA- 403/ 1990	P C MOHANTY	GEN ERA L		Appealmemo		(S ea t No - 7)
3 2 2	12806 5/202 3	16.12. 2023	FA- 404/ 1990	P C MOHANTY	GEN ERA L		Appealmemo		(S ea t No - 7)
3 2 3	12806 6/202 3	16.12. 2023	ARBA - 27/2 022	R K MANGARAJ	GEN ERA L		Judgement Dtd. 2023-11-10	M.J. C.	(S ea t No - 1)
3 2 4	12806 7/202 3	16.12. 2023	BLAP L- 7368 /202 3	S K PRADHAN	GEN ERA L		Order Dtd. 2023-10-11	BAIL -2	(S ea t No - 12)
3 2 5	12806 8/202 3	16.12. 2023	ABLA PL- 1353 2/20 22	H K PANDA	GEN ERA L		Order Dtd. 2023-06-21	BAIL -2	(S ea t No - 7)
3 2 6	12806 9/202 3	16.12. 2023	ABLA PL- 7944 /202 3	N K SENAPATI	GEN ERA L		Order Dtd. 2023-09-08	BAIL -1	(S ea t No - 6)
3 2 7	12807 0/202 3	16.12. 2023	CRLM C- 1259 /201 9	P NAYAK	GEN ERA L		Order Dtd. 2023-11-20	CRIM INAL MISC	(S ea t No - 6)
3 2 8	12807 1/202 3	16.12. 2023	CMP- 1288 /201 8	S B UDGOTA	GEN ERA L		Entire Order	WRIT BRAN CH-3	(S ea t No - 11)
3 2 9	12807 2/202 3	16.12. 2023	RSA- 24/2 008	M K MOHANTY	GEN ERA L		Order Dtd. 2023-12-04	SECO ND APPE	(S ea t

								AL	No-4)
330	128073/2023	16.12.2023	WA-1800/2022	P C MOHANTY	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-2)
331	128074/2023	16.12.2023	WP(C)-28326/2022	M BARAL	GENERAL		Order Dtd. 2022-10-28	WRIT BRANCH-2	(Seat No-6)
332	128105/2023	16.12.2023	WA-1108/2022	G. K. SAHU	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-5)
333	128111/2023	16.12.2023	WA-1778/2022	A. K. PARIDA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-2)
334	128115/2023	16.12.2023	BLAP L-10518/2023	LOKANATH SAHOO	GENERAL		Order Dtd. 2023-12-13	BAIL-1	(Seat No-5)
335	128142/2023	16.12.2023	WP(C)-8413/2010	A K MOHANTY	GENERAL		Order Dtd. 2019-07-03	WRIT BRANCH-4	(Seat No-46)
336	128146/2023	16.12.2023	WP(C)-8413/2010	G R PATRA	GENERAL		Order Dtd. 2019-07-03Petition,Annexure,Misc. case,	WRIT BRANCH-4	(Seat No-46)
337	128173/2023	16.12.2023	CRLR EV-612/2023	RABINDRA NATH BARTIK	GENERAL		Order Dtd. 2023-12-11	CRIMINAL REVISION	(Seat No-2)

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